

NOTICE No.-50

In continuation of Hon'ble Court's Notice No. 38 dated 21.06.2023, as one more opportunity, applications are invited from the practicing Advocates of High Court of Uttarakhand for preparing a waiting-list for allotment of Advocate Chambers as per 'the Uttarakhand High Court Advocates Chambers Allotment and Occupancy Rules, 2008'.

The willing advocates may submit a duly filled application form along with a certificate jointly signed by the President as well as the Secretary of High Court Bar Association, Nainital stating therein that the applicant is a practicing Advocate of High Court of Uttarakhand and is a member of Uttarakhand High Court Bar Association & Bar Council of Uttarakhand.

The duly filled application form must be supported with copies of (i) certificate issued by the President and Secretary of High Court Bar Association, Nainital and (ii) registration certificate of Uttarakhand State Bar Council and Uttarakhand High Court Bar Association.

The last date of submission of application form is 11.09.2023.

The Advocates, who had already applied for preparation of waiting list of Advocate Chambers pursuant to Notice No. 20 dated 17.12.2019, Notice No. 45 dated 21.12.2021 and Notice No. 38 dated 21.06.2023, need not apply yet again as their applications are already under consideration.

By order of Hon'ble Court

Sd/-
Registrar (Protocol)

No. 4837 /UHC/IV/Admin.B/Misc. 91/Adv. Chamber

Dated: 29th August, 2023.

Copy to:

1. President/Secretary, High Court Bar Association, Nainital along with a copy of aforementioned application form & certificate and a copy of 'the Uttarakhand High Court Advocates Chambers Allotment and Occupancy Rules, 2008'.
2. Notice Boards of High Court.
3. I/c N.I.C., High Court of Uttarakhand, Nainital with request to upload it on the website of the Hon'ble High Court.
4. Guard File.

Sd/-
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HIGH COURT OF UTTARAKHAND AT NAINITAL

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